

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.06.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

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In the Court of Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 148 of 2020	Vikas Sureshbhai Patel Director and shareholder of hiraj Hospitality Pvt. Ltd. & Anr. Vs. The Registrar Companies, Gujarat	Devesh Rameshbhai Desai (C.S)	Kamalkant Jha Vijay Joshi

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-sd/-
Registrar